

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 17
C.P.(IB)277/MB/2020

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **08.02.2023**

NAME OF THE PARTIES: - **M/S Steel Resources V/s Pritdip Impex
(India) Pvt Ltd**

Appearance (via video-conference):

For the Applicant : Adv. Dipesh U. Siroya
For the Respondent : None present

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 20.03.2023, for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare